

# OFFICE OF THE CHIEF JUDICIAL MAGISTRATE: HOOGHLY

Order No.: 123

Dated: 30.09.2020

In pursuance of Order No. 264 dated: 28.09.2020 of Ld. District & Sessions Judge, Hooghly the following name of the In-Charge of the concerned Court as decided by Ld. C.J.M. Hooghly along with the **Roster Duty of NGR, MVR, AFFIDAVIT and REMAND FILE along with PUT-UP PETITIONS U/s - 156(3) Cr.P.C that will be filed before the Court of Ld. C.J.M. Hooghly in working days** rotationally in respect of Police Station under jurisdiction for the Court of Ld. C.J.M. Hooghly from **01.10.2020 (Thursday) to 21.10.2020 (Wednesday)** are mentioned below :  
**Be it mentioned that there will be no limitation in case of No. of Surrendering of Accused in single / individual case per day.**

If any lockdown/holiday is declared by the competent authority then Police Station wise Put-Up fixed for that day will be taken on the very next working day and Remand File will be held for that day;

15 (fifteen) number of affidavits will be sworn on each working day;

CR cases will be filed including N.I Act in working days;

Cases U/s 125 and 128 Cr.P.C. and PWDV Act will be filed in working days;

In all category of cases SR/Appearance, Charge/Plea, Commitment, Record Transfer, SA and evidence if both sides are ready, will be taken according to the Court Diary/Cause List;

Interim Hearing in respect of petitions U/s. 125 Cr.P.C. and PWDV Act will be heard in working days if both parties are present according to Court Diary/Cause List;

Argument will be heard and Judgment will be delivered in presence of both parties;

## ROSTER DUTY FOR JUDICIAL OFFICERS OF HOOGHLY SADAR ON AND FROM 01.10.2020 (THURSDAY) TO 21.10.2020 (WEDNESDAY)

Date	Name of the Court / Duty of the Magistrate	Name of the Court for NGR / MVR and Affidavit	Name of the Police Station scheduled for Put-up Petition
01.10.2020 Thursday	SRI BIPLAB SHEE JUDICIAL MAGISTRATE ADDL. COURT, HOOGHLY (S) (Also in-charge of J.M. 2 <sup>nd</sup> & 5 <sup>th</sup> Court, Hooghly Sadar) + MIFTAHUL ISRAR JUDICIAL MAGISTRATE 3RD COURT, HOOGHLY (S) (Also in-charge of C.J.M. Court, & J.M 4 <sup>th</sup> Court, Hooghly Sadar)	Judicial Magistrate Addl. Court Hooghly Sadar	Chinsurah P.S. & Chinsurah Women P.S.
02.10.2020 Friday	Holiday - Remand File will be held by SRI SAURAV ADAK, JUDICIAL MAGISTRATE, 5TH COURT, HOOGHLY (S)		NIL
03.10.2020 Saturday	SRI BIPLAB SHEE JUDICIAL MAGISTRATE ADDL. COURT, HOOGHLY (S) (Also in-charge of J.M. 3 <sup>rd</sup> & 4 <sup>th</sup> Court, Hooghly Sadar) + SRI ANEEK BANERJEE JUDICIAL MAGISTRATE 2 <sup>ND</sup> COURT, HOOGHLY (S) (Also in-charge of C.J.M. Court, and J.M 5 <sup>th</sup> Court, Hooghly Sadar)	Judicial Magistrate Addl. Court Hooghly Sadar	Dhaniakhali P.S. & Bandel GRPS
04.10.2020 Sunday	Holiday - Remand File will be held by SRI SAURAV ADAK, JUDICIAL MAGISTRATE, 5TH COURT, HOOGHLY (S)		NIL
05.10.2020 Monday	SMT. BARNALI DASGUPTA CHIEF JUDICIAL MAGISTRATE, HOOGHLY (Also in-Charge of J.M 3 <sup>rd</sup> & 4 <sup>th</sup> Court, Hooghly Sadar) + SRI BIPLAB SHEE JUDICIAL MAGISTRATE ADDL. COURT, HOOGHLY (S) (Also in-charge of J.M. 2 <sup>nd</sup> & 5 <sup>th</sup> Court, Hooghly Sadar)	Judicial Magistrate Addl. Court Hooghly Sadar	Mogra P.S. & Polba P.S

Date	Name of the Court / Duty of the Magistrate	Name of the Court for NGR / MVR and Affidavit	Name of the Police Station scheduled for Put-up Petition
06.10.2020 Tuesday	<p><b>MR. MIFTAHUL ISRAR</b>  <b>JUDICIAL MAGISTRATE, 3RD COURT, HOOGHLY (S)</b>  (Also in-charge of C.J.M. Court &amp; J.M. 4<sup>th</sup> Court, Hooghly Sadar)  +  <b>SRI ANEEK BANERJEE</b>  <b>JUDICIAL MAGISTRATE, 5<sup>th</sup> &amp; Addl. COURT, HOOGHLY SADAR</b></p>	Judicial Magistrate 2 <sup>nd</sup> Court Hooghly Sadar	Balagarh P.S & Dadpur P.S
07.10.2020 Wednesday	<p><b>MR. MIFTAHUL ISRAR</b>  <b>JUDICIAL MAGISTRATE, 3RD COURT, HOOGHLY (S)</b>  (Also in-charge of C.J.M. Court &amp; J.M. 4<sup>th</sup> Court, Hooghly Sadar)  +  <b>SRI ANEEK BANERJEE</b>  <b>JUDICIAL MAGISTRATE, 5<sup>th</sup> &amp; Addl. COURT, HOOGHLY SADAR</b></p>	Judicial Magistrate 2 <sup>nd</sup> Court Hooghly Sadar	Pandua P.S. & Gurap P.S
08.10.2020 Thursday	<p><b>SRI BIPLAB SHEE</b>  <b>JUDICIAL MAGISTRATE</b>  <b>ADDL. COURT, HOOGHLY (S)</b>  (Also in-charge of J.M. 3<sup>rd</sup> &amp; 4<sup>th</sup> Court, Hooghly Sadar)  +  <b>SRI SAURAV ADAK</b>  <b>JUDICIAL MAGISTRATE</b>  <b>5TH COURT, HOOGHLY (S)</b>  (Also in-charge of C.J.M.Court &amp; J.M. 2<sup>nd</sup> Court, Hooghly Sadar)</p>	Judicial Magistrate Addl. Court Hooghly Sadar	Chinsurah P.S. & Chinsurah Women P.S.
09.10.2020 Friday	<p><b>SMT. BARNALI DASGUPTA</b>  <b>CHIEF JUDICIAL MAGISTRATE, HOOGHLY</b>  (Also in-charge of J.M. 3<sup>rd</sup> &amp; 4<sup>th</sup> Court, Hooghly Sadar)  +  <b>SRI SAURAV ADAK</b>  <b>JUDICIAL MAGISTRATE</b>  <b>5TH COURT, HOOGHLY (S)</b>  (Also in-charge of J.M. 2<sup>nd</sup> &amp; Addl. Court, Hooghly Sadar)</p>	Judicial Magistrate 5 <sup>th</sup> Court Hooghly Sadar	Dhaniakhali P.S. & Bandel GRPS
10.10.2020 2 <sup>nd</sup> Saturday	<b>Holiday - Remand File will be held by SRI ANEEK BANERJEE, JUDICIAL MAGISTRATE, 2ND COURT, HOOGHLY (S)</b>		NIL
11.10.2020 Sunday	<b>Holiday - Remand File will be held by SRI ANEEK BANERJEE, JUDICIAL MAGISTRATE, 2ND COURT, HOOGHLY (S)</b>		NIL
12.10.2020 Monday	<p><b>MIFTAHUL ISRAR</b>  <b>JUDICIAL MAGISTRATE</b>  <b>3RD COURT, HOOGHLY (S)</b>  (Also in-charge of C.J.M. Court, &amp; J.M. 4<sup>th</sup> Court, Hooghly Sadar)  +  <b>SRI SAURAV ADAK</b>  <b>JUDICIAL MAGISTRATE</b>  <b>5<sup>TH</sup> COURT, HOOGHLY (S)</b>  (Also in-charge of J.M. 2<sup>nd</sup> &amp; Addl. Court, Hooghly Sadar)</p>	Judicial Magistrate 5 <sup>th</sup> Court Hooghly Sadar	Mogra P.S. & Polba P.S
Date	Name of the Court / Duty of the Magistrate	Name of the Court for NGR / MVR and Affidavit	Name of the Police Station scheduled for Put-up Petition
13.10.2020 Tuesday	<p><b>SMT. BARNALI DASGUPTA</b>  <b>CHIEF JUDICIAL MAGISTRATE, HOOGHLY</b>  (Also in-charge of J.M. 3<sup>rd</sup> &amp; 4<sup>th</sup> Court, Hooghly Sadar)  +  <b>SRI ANEEK BANERJEE</b>  <b>JUDICIAL MAGISTRATE</b>  <b>2ND COURT, HOOGHLY (S)</b>  (Also in-charge of J.M. 5<sup>th</sup> &amp; Addl. Court, Hooghly Sadar)</p>	Judicial Magistrate 2 <sup>nd</sup> Court Hooghly Sadar	Balagarh P.S & Dadpur P.S

14.10.2020 Wednesday	<p>MR. MIFTAHUL ISRAR JUDICIAL MAGISTRATE 3RD COURT, HOOGHLY (S) (Also in-charge of J.M. 2<sup>nd</sup> &amp; 4<sup>th</sup> Court, Hooghly Sadar)</p> <p style="text-align: center;">+</p> <p>SRI SAURAV ADAK JUDICIAL MAGISTRATE 5TH COURT, HOOGHLY (S) (Also in-charge of C.J.M. Court &amp; J.M Addl. Court, Hooghly Sadar)</p>	Judicial Magistrate 3 <sup>rd</sup> Court Hooghly Sadar	Pandua P.S. & Gurap P.S
15.10.2020 Thursday	<p>SMT. BARNALI DASGUPTA CHIEF JUDICIAL MAGISTRATE, HOOGHLY (Also in-charge of J.M. 3<sup>rd</sup> &amp; 4<sup>th</sup> Court, Hooghly Sadar)</p> <p style="text-align: center;">+</p> <p>SRI ANEEK BANERJEE JUDICIAL MAGISTRATE 2ND COURT, HOOGHLY (S) (Also in-charge of J.M. 5<sup>th</sup> &amp; Addl. Court, Hooghly Sadar)</p>	Judicial Magistrate 2 <sup>ND</sup> Court Hooghly Sadar	Chinsurah P.S. & Chinsurah Women P.S.
16.10.2020 Friday	<p>SRI SAURAV ADAK JUDICIAL MAGISTRATE 5TH COURT, HOOGHLY (S) (Also in-charge of J.M. 2<sup>nd</sup> &amp; Addl. Court Hooghly Sadar)</p> <p style="text-align: center;">+</p> <p>MR. MIFTAHUL ISRAR JUDICIAL MAGISTRATE 3RD COURT, HOOGHLY (S) (Also in-charge of C.J.M. Court &amp; J.M. 4<sup>th</sup> Court, Hooghly Sadar)</p>	Judicial Magistrate 5 <sup>th</sup> Court Hooghly Sadar	Dhaniakhali P.S. & Bandel GRPS
17.10.2020 Saturday	<p>SMT. BARNALI DASGUPTA CHIEF JUDICIAL MAGISTRATE, HOOGHLY (Also in-charge of J.M. 3<sup>rd</sup> &amp; 4<sup>th</sup> Court, Hooghly Sadar)</p> <p style="text-align: center;">+</p> <p>SRI ANEEK BANERJEE JUDICIAL MAGISTRATE 2ND COURT, HOOGHLY (S) (Also in-charge of J.M. 5<sup>th</sup> &amp; Addl. Court, Hooghly Sadar)</p>	Judicial Magistrate 2 <sup>nd</sup> Court Hooghly Sadar	Mogra P.S. & Polba P.S
18.10.2020 Sunday	<b>Holiday - Remand File will be held by SRI ANEEK BANERJEE, JUDICIAL MAGISTRATE, 2ND COURT, HOOGHLY (S)</b>		NIL

Date	Name of the Court / Duty of the Magistrate	Name of the Court for NGR / MVR and Affidavit	Name of the Police Station scheduled for Put-up Petition
19.10.2020 Monday	<p><b>SMT. BARNALI DASGUPTA</b> <b>CHIEF JUDICIAL MAGISTRATE, HOOGHLY</b> (Also in-charge of J.M. 3<sup>rd</sup> &amp; 4<sup>th</sup> Court, Hooghly Sadar)</p> <p style="text-align: center;">+</p> <p><b>SRI ANEEK BANERJEE</b> <b>JUDICIAL MAGISTRATE</b> <b>2ND COURT, HOOGHLY (S)</b> (Also in-charge of J.M. 5<sup>th</sup> &amp; Addl. Court, Hooghly Sadar)</p>	Judicial Magistrate 2 <sup>nd</sup> Court Hooghly Sadar	Balagarh P.S & Dadpur P.S
20.10.2020 Tuesday	<p><b>MR. MIFTAHUL ISRAR</b> <b>JUDICIAL MAGISTRATE</b> <b>3RD COURT, HOOGHLY (S)</b> (Also in-charge of J.M. 2<sup>nd</sup> &amp; 4<sup>th</sup> Court, Hooghly Sadar)</p> <p style="text-align: center;">+</p> <p><b>SRI SAURAV ADAK</b> <b>JUDICIAL MAGISTRATE</b> <b>5TH COURT, HOOGHLY (S)</b> (Also in-charge of C.J.M. Court &amp; J.M. Addl. Court, Hooghly Sadar)</p>	Judicial Magistrate 3 <sup>rd</sup> Court Hooghly Sadar	Pandua P.S. & Gurap P.S
21.10.2020 Wednesday	<p><b>SMT. BARNALI DASGUPTA</b> <b>CHIEF JUDICIAL MAGISTRATE, HOOGHLY</b> (Also in-charge of J.M. 3<sup>rd</sup> &amp; 4<sup>th</sup> Court, Hooghly Sadar)</p> <p style="text-align: center;">+</p> <p><b>SRI ANEEK BANERJEE</b> <b>JUDICIAL MAGISTRATE</b> <b>2ND COURT, HOOGHLY (S)</b> (Also in-charge of J.M. 5<sup>th</sup> &amp; Addl. Court, Hooghly Sadar)</p>	Judicial Magistrate 2 <sup>nd</sup> Court Hooghly Sadar	<b>Urgent matter of All P.S.</b>

- A copy of this order be also forwarded to Ld. District & Sessions Judge, Hooghly for kind information and approval.
- Nazir, Nezarath Dept. of Ld. District Judge, Hooghly is requested to make necessary arrangement for opening the Court Room (s), Chamber (s) & Office (s) during this period. He is also requested to make necessary arrangement to sanitize the Court Room (s) & Chamber (s) and Office (s) as and when required during this period.
- Nazir, Nezarath Dept. of Ld. District Judge, Hooghly is also requested to kindly make necessary arrangement for vehicles for to and fro journey for the above mentioned Judicial Officers under this establishment, as and when required during this period.
- Inform all concerned accordingly.

Sd/- B. Dasgupta  
Chief Judicial Magistrate  
Hooghly

## OFFICE OF THE CHIEF JUDICIAL MAGISTRATE: HOOGHLY

**Memo No.: 651/I/ROSTER/OFFICERS/13**

**Date: 30.09.2020**

Copy forwarded for information to:

1. Ld. District Judge, Hooghly;
2. Ld. C.J.M. Court, Hooghly;
3. Ld. Judicial Magistrate, 2nd / 3rd / 4th / 5th / Addl. Court, Hooghly Sadar;
4. Nazir, Nezarath Dept. of Hooghly Sadar;
5. The all Ld. A.P.P of Hooghly Sadar;
6. The Court Inspector (GRO/NGRO/MVRO), Hooghly Sadar;
7. The Ld. Secretary, Hooghly Bar Association, Chinsurah, Hooghly;
8. The Ld. Secretary, Hooghly District Bar Association, Chinsurah, Hooghly;
9. Order Book / Office Copy / Notice Board in C.J.M. Office, Hooghly;

Sd/- B. Dasgupta  
Chief Judicial Magistrate  
Hooghly